



\$~52 to 57

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 14036/2023 and CM APPL. 55449/2023

RADHEY SHYAM

.....Petitioner

Through: Mr. Krishna Ballabh Thakur and Ms. Rashmi Kumari, Advocates.

versus

STATE GNCTD & ORS.Respondents Through: Ms. Sangeeta Bharti, Standing

Counsel with Ms. Malvi Balyan, Advocate for DJB.

Mr. Anuj Aggarwal, ASC, GNCTD with Mr. Yash Upadhyay and Mr. Siddhant Dutt, Advocates for R1, R2 and R3.

Mr. Sharique Hussain and Ms. Vasudeva Arora, Advocates for BSES.

Mr. Kapil Dutta, Mr. Vansh Luthra and Mr. Nitish Dubey, Advocates for MCD.

Ms. Jagrati Singh, Standing Counsel with Mr. Praveen Kaushik, Ms. Vani Sharma, Mr. Rajpal and Mr. Surender Kumar, Advocates for MCD.

53

+ W.P.(C) 14037/2023 and CM APPLs. 55452/2023, 43683/2024, 43684/2024 and 57818/2024

.....Petitioner

Through: Mr. Krishna Ballabh Thakur and Ms. Rashmi Kumari, Advocates.

versus

STATE OF GNCTD & ORS.Respondents Through: Mr. Anuj Aggarwal, ASC, GNCTD with Mr. Yash Upadhyay and Mr. Siddhant Dutt,

W.P.(C) 14036/2023 and connected matters

SAURAV PRAKASH

Page 1 of 4

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 19/07/2025 at 11:22:57





Advocates for R1, R2 and R3. Mr. Sharique Hussain and Ms. Vasudeva Arora, Advocates for BSES. Mr. Kapil Dutta, Mr. Vansh Luthra and Mr. Nitish Dubey, Advocates for MCD.

54

W.P.(C) 14038/2023 and CM APPL. 55453/2023 +

SANJAY KUMAR

.....Petitioner

Mr. Krishna Ballabh Thakur and Ms. Through: Rashmi Kumari, Advocates.

versus

STATE GNCTD & ORS.Respondents Mr. Anuj Aggarwal, ASC, GNCTD Through: with Mr. Yash Upadhyay and Mr. Siddhant Dutt, Advocates for R1, R2 and R3. Mr. Sharique Hussain and Ms. Vasudeva Arora, Advocates for BSES. Mr. Kapil Dutta, Mr. Vansh Luthra and Mr. Nitish Dubey, Advocates for MCD.

55

W.P.(C) 14039/2023 and CM APPL. 55455/2023 +

SHYAM BALHARAPetitioner Mr. Krishna Ballabh Thakur and Ms. Through: Rashmi Kumari, Advocates.

versus

STATE NCT OF DELHI & ORS.Respondents Mr. Anuj Aggarwal, ASC, GNCTD Through: with Mr. Yash Upadhyay and Mr. Siddhant Dutt, Advocates for R1, R2 and R3. Mr. Sharique Hussain and Ms. Vasudeva Arora, Advocates for BSES.

W.P.(C) 14036/2023 and connected matters

Page 2 of 4





Mr. Kapil Dutta, Mr. Vansh Luthra and Mr. Nitish Dubey, Advocates for MCD.

56

+ W.P.(C) 14041/2023 and CM APPL. Nos. 55460/2023, 43682/2024 and 57786/2024

BAL KISHAN SAINIPetitioner Through: Mr. Krishna Ballabh Thakur and Ms. Rashmi Kumari, Advocates.

versus

STATE NCT OF DELHI & ORS......RespondentsThrough:Mr. ShariqueHussainandMs.Vasudeva Arora, Advocates for BSES.Mr. Kapil Dutta, Mr. Vansh Luthra and Mr. NitishDubey, Advocates for MCD.Ms. JagratiSingh, StandingCounsel withMr.PraveenKaushik, Ms. VaniSharma, Mr. Rajpaland Mr. Surender Kumar, Advocates for MCD.

57

+ W.P.(C) 14045/2023 and CM APPL. 55466/2023

PINKI BALHARA & ORS. Through:

.....Petitioners

versus

GOVT. OF NCT OF DELHI & ORS.Respondents Through: Mr. Kapil Dutta, Mr. Vansh Luthra and Mr. Nitish Dubey, Advocates for MCD. Mr. Tushar Sannu, GNCTD with Mr. Nikhil Kadha, Advocate for R1, R2 and R3.

W.P.(C) 14036/2023 and connected matters

Page 3 of 4





CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

%

ORDER 02.12.2024

List on 12.02.2025.

DECEMBER 2, 2024 YA

W.P.(C) 14036/2023 and connected matters

JYOTI SINGH, J

Page 4 of 4

This is a digitally signed order. The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 19/07/2025 at 11:22:57